

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:2851
ANSWERED ON:07.12.2009
INDIAN PATENT ACT
Mani Shri Jose K.

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government is planning to issue compulsory licenses under "Governmental use" under the provisions of Indian Patent Act, considering the high burden of diseases and poverty;
- (b) if so, the details thereof;
- (c) whether the Government is contemplating to override pharmaceutical patents following the measures taken by Ecuador in order to ensure more affordable medicines in the country; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

- (a): No, Madam.
- (b): Does not arise.
- (c): No, Madam.
- (d): Does not arise.